

**GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING**

**RAJYA SABHA
UNSTARRED QUESTION NO. 875
(TO BE ANSWERED ON 09.02.2023)**

ADVISORY TO BROADCASTERS REGARDING ON-AIR CONTENT

875. SHRI RAJEEV SHUKLA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- a) Whether the Ministry has recently issued any advisory to broadcasters regarding on-air content selection; and;
- b) If so, the details thereof ?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
YOUTH AFFAIRS AND SPORTS
{SHRI ANURAG SINGH THAKUR}**

(a) & (b) : This Ministry has issued an advisory to the broadcasters on Obligation of Public Service Broadcasting on 30.01.2023 which is available on Broadcast Seva portal of this Ministry: (<https://new.broadcastseva.gov.in/digigov-portal-web-app/Upload?flag=iframeAttachView&attachId=140703942&whatsnew=true>)

This advisory has been issued with reference to Para 35 of “Policy Guidelines for Uplinking and Downlinking of Satellite Television Channels in India, 2022” issued by this Ministry in Nov, 2022.
